

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 12439 -JK (LD) of 2024

DATED:- 10 - 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Jammu and Kashmir Service Selection Board as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 10 - 07 - 2024

No:-LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary, J&K Service Selection Board.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jmm

Reyaz Ali Bhat
10.07.24

Annexure to the Government Order No. 12439-JK(LD) of 2024 dated 10.07.2024

S No.	Title of the case	OIC
1	- T.A. No. 61/615/2020 titled Johny V/s State of J&K and Ors.	Ms. Rubia Afroz Under Secretary JKSSB
2	O.A. No. 61/649/2024 titled Aqib Jawaid V/s Union Territory of J&K and Ors	Mr. Naveed Hussain Badroo Under Secretary JKSSB
3	O.A. No. 61/1822/2021 titled Jatinder Kumar V/s UT of J&K and Ors.	Mr. Naveed Hussain Badroo Under Secretary JKSSB
4	T.A. No. 61/8321/2021 titled Sanjeeb Kumar V/s Union Territory of J&K and Ors.	Mr. Naveed Hussain Badroo Under Secretary JKSSB
5	WP(C) No. 2436/2023 titled Muzaffar Ahmad Zargar Versus Union Territory of Jammu & Kashmir and Ors	Mr. Naveed Hussain Badroo, Under Secretary, JKSSB
6	O.A. No. 61/632/2024 titled Neeraj Kumar V/s UT of J&K and Ors.	Mr. Naveed Hussain Badroo, Under Secretary, JKSSB
7	TA No. 5163/2021 in SWP No. 1685/2018 titled Raja Rameez Versus Union Territory of Jammu & Kashmir and Ors.	Mr. Naveed Hussain Badroo, Under Secretary, JKSSB
8	T.A. No. 61/2689/2020 titled Tahir Mahmood V/s UT of J&K and Ors	Mr. Abhay Indu Sharma, Under Secretary JKSSB
9	T.A. No. 61/42/2022 titled Naseer Ahmed V/s UT of J&K and Ors.	Mr. Abhay Indu Sharma, Under Secretary JKSSB,
10	T.A. No. 61/3139/2020 titled Mohd Rafiq V/s UT of J&K and Ors.	Mr. Abhay Indu Sharma, Under Secretary JKSSB,
11	T.A. No. 61/914/2020 titled Suresh Kumar V/s UT of J&K and Ors	Ms. Peunika Marwaha Under Secretary JKSSB
12	T.A. No. 61/3153/2020 titled Bipan Chander V/s UT of J&K and Ors.	Mr. Abhay Indu Sharma, Under Secretary JKSSB
13	T.A. No. 61/250/2022 titled Balkees Fatima V/s UT of J&K and Ors.	Mr. Abhay Indu Sharma, Under Secretary JKSSB,

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